

Statement*Generation and Consumption of Power in the Country*

Name of the State	Energy generation at Bus Bar (MU)	Consumption (Availability, Net (MU))
Delhi	6904	14676
Jammu & Kashmir	6120	5201
Himachal Pradesh	3956	2895
Haryana	3782	12981
Rajasthan	11157	20288
Punjab	12993	21928
Uttar Pradesh	67489	36105
Gujarat	39711	38489
Maharashtra	55997	60149
Madhya Pradesh	44598	29936
Andhra Pradesh	45911	35606
Karnataka	17093	21192
Kerala	5071	9404
Tamilnadu	38090	32550
Bihar	7093	7493
Orissa	11991	10776
West Bengal	20502	15775
Assam	1072	2727.5
Meghalaya	598	425.8
Tripura	302	439
Manipur	535	404.7
Arunachal Pradesh	13	115.3

Sand Ecological Balance

4762. SHRI ANANT KUMAR HEGDE : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether there is any regulatory system for sand mining across the country;

(b) if so, the details thereof;

(c) if not, whether the Government are aware of the effects of indiscriminate mining; and

(d) if so, the details of steps being taken by the Government in maintaining the sand ecological balance?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) and (b): Yes, Sir. Development of mineral resources, which *inter-alia* covers sand mining, is regulated under the Mines & Minerals (Regulation & Development) Act, 1957 and rules framed thereunder. The Act includes provisions for conservation and systematic development of minerals in the country and for protection of environment. Besides, notifications issued under the Environment (Protection) Act, 1986 also regulate mining.

(c) Does not arise.

(d) While permitting sand mining, certain environmental protection measures such as regulation of ground water extraction and intensive vegetation in and around mining lease areas are stipulated.

STD Booths

4763. SHRI RANJIB BISWAL : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have any proposal to set up STD booths enroute the cave shrine of Amamath and the Shrine of Vaishno Devi;

(b) if so, the number of STD booths proposed to be installed enroute these two shrines during 1998-99; and

(c) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) Yes, Sir.